92.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

CA. No.163/252/HDB/2018
Goodbrick Infra Developers Private Limited
Goodbrick Infra Developers Private Limited
Registrar of Companies, Hyderabad
Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
v. wxda las body	Consulta Applicants	9542239038	Vovel.
×			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		*	

<u>ORDER</u>

Heard Mr.V.Venkata Rami Reddy, Learned Counsel for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 23.03.2018.

Member (Tech)

Member (Judl)

pavani